

NATIONAL COMPANY LAW TRIBUNAL  
VACATION BENCH  
NEW DELHI

C.P NO. (IB)-149 (PB)/2017  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

Ms. Deepa Krishan  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE VACATION BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.06.2017

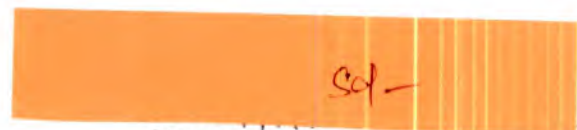
NAME OF THE COMPANY: Ajay Singhal  
Vs.  
A.V.J. Developers (India) Pvt. Ltd.

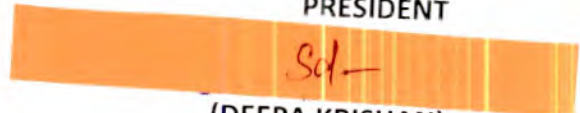
SECTION OF THE COMPANIES ACT: U/s. 9 of (IBC).

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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ORDER

Learned Counsel for the Petitioner is not available. The matter is  
adjourned to 28<sup>th</sup> June, 2017.

  
(CHIEF JUSTICE M.M.KUMAR)  
PRESIDENT

  
(DEEPA KRISHAN)  
MEMBER(TECHNICAL)

07.06.2017  
~~30.05.2017~~  
V.Sethi